

A few pages of Guru Granth Sahib were found torn in Gurdwara Delhi Cantt. The case is still under investigation.

7. Case FIR No. 427 dated 24.5.82 under Section 295-A, IPC P. S. Kalkaji. New Delhi.

Two Idols of Mahatma Buddha were found broken in Buddha Mandir in Village Devali. The case is under investigation.

8. Case FIR No. 349 dated 25.5.82 under Section 295-A IPC P. S. Lahori Gate.

A severed head of a buffalo calf was found lying beneath the statue of Mahatma Gandhi in Sanjay Gandhi Memorial Bal Vidyalaya adjacent to a Balmiki Temple in Farash Khana, Delhi. The case is being investigated.

Police in Plain clothes, as well as in uniform, have been deployed near the places of religious worship to check recurrence of such incidents.

#### Tarapur Atomic Power Station

\*293. SHRI KALRAJ MISHRA:  
SHRI HARI SHANKAR BHABHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Tarapur Atomic Power Station is the only one among the nuclear power stations which has worked without major interruption in the last 12 months;

(b) if so, what are the reasons for major interruptions in other units;

(c) whether any technological assessment of the cost of nuclear power using the CANDU process has been made; and

(d) if so, with what result?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) The other Atomic Power Station in Rajasthan has been having equipment and grid problems.

(c) and (d) International experience is that natural uranium heavy water reactors are more economical than enriched uranium reactors.

#### Industrial sickness of large industrial houses

\*294. SHRI KALYAN ROY:

SHRI LADLI MOHAN NIGAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that an in-depth study by the Reserve Bank of India regarding industrial sickness of large industrial houses has revealed that in the majority of such cases (about 52 per cent), internal causes like management deficiencies, diversion of funds, infighting among different interests are the major causes;

(b) if so, whether the Industry Ministry have made any survey of the industrial units which have become sick and have closed down because of the above factors and if so, what are the details thereof including the names of such units;

(c) if not, what are the reasons therefor;

(d) what protection the workers are given when an industrial unit becomes sick or ultimately closes down because of above reasons; and

(e) whether there is any law to punish the directors and authorities whose activities make a unit sick or lead to closure throwing thousands of people out of job?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) As per the causes of sickness perceived by the